

35

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 473/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Microfine Mercantile Company Pvt. Ltd.
V/s.
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
35	Archana Lalcew	Company Secretary CP 2294	<i>[Signature]</i>

ORDER

CP No. 473/252(1)/NCLT/MB/MAH/2017

For the report has not come from RoC, at request, list this matter for hearing
on 08.01.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)